

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS  
THURSDAY, THE 30<sup>TH</sup> DAY OF APRIL, 2020/10TH VAISAKHA, 1942  
W.P(C) TMP NO.229 OF 2020**

**PETITIONER:-**

SANOJ K.S., S/O. K.B.SASIDHARAN, AGED 33 YEARS,  
ANUGRAHAM, KEMBIRI ROAD, PANDIKKUDY,  
MATTANCHERRY, ERNAKULAM DISTRICT.

**BY ADV. MOHAMMED IQUABAL C. M.**

**RESPONDENTS:-**

- 1 . THE DISTRICT LEVEL AUTHORIZATION COMMITTEE  
FOR TRANSPLANTATION OF HUMAN ORGANS, ERNAKULAM,  
ERNAKULAM MEDICAL COLLEGE HOSPITAL, KALAMASSERY,  
PIN – 683 104, REPRESENTED BY ITS CHAIRMAN.
- 2 . LOCAL APPROVAL COMMITTEE OF ORGAN TRANSPLANTATION,  
MEDICAL TRUST HOSPITAL LTD, ERNAKULAM,  
PIN – 682 016, REPRESENTED BY ITS CHAIRMAN.
- 3 . THE ASSISTANT COMMISSIONER OF POLICE, CHATHANNOOR,  
POST CHATHANNOOR, KOLLAM DISTRICT, PIN – 691572.

**R1-R3 BY GOVERNMENT PLEADER SRI. SYAM PRASANTH**

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 30.04.2020, THE  
COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

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***Dated this the 30<sup>th</sup> day of April, 2020***

The learned Government Pleader to get instructions from respondents 1 and 3. Post on 12.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

ncd